

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 230 of 2013 &
I.A. 308 of 2013**

Dated: 30th October, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V J Talwar, Technical Member**

Chhatisgarh State Power Trading Co. Ltd. ... Appellant(s)

Versus

**Chhatisgarh State Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Suparna Srivastava
Ms. Shivani Rana
Counsel for the Respondent(s) : Ms. Pallavi Sharma for R.2

ORDER

Ms. Pallavi Sharma, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some time to file the reply to I.A. No. 308 of 2013. Accordingly, she is directed to file the same after serving copy on the other side.

Post the matter for hearing I.A. No. 308 of 2013 (Appl. for stay) on **13.11.2013.**

(V.J. Talwar)
Technical Member
ts/ss

(Justice M. Karpaga Vinayagam)
Chairperson